NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

CP/67(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **16.07.2024**

NAME OF THE PARTIES: **SHABNAM SONI W/O SHRI RAJIV LOCHAN SONI V/s INDIAN TUBE CORPORATION LIMITED**

Section .58(3) Sec. 59 Sec.24(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Akshat Agrawal, Advocate appeared for the Petitioner.
2. Adv. Praveen N. Surange appeared for the Respondent nos. 1, 2, 3 & 5.
3. Learned Counsel for the Petitioner seeks some time to file rejoinder stating that reply was received yesterday.
4. Learned Counsel for the Respondent informs that they have filed an IA challenging the maintainability of the petition which is not listied and pending in the Registry for scrutiny.
5. Interim relief, if any, shall continue to remain in force till next date of hearing.
6. List this matter on **09.08.2024** for further consideration.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna